NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1079/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Apache Design Solutions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

22 SUCHITA ASSOCIATE,
SHARMA RAJANI ASSOCIATES

ORDER

CSP No. 1079/230-232/NCLT/MB/MAH/2017

Company Petition is admitted.

List this matter for final hearing on 17.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

SC/-

B.S.V. PRAKASH KUMAR

Member (Judicial)